## NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 108(ND)/2014 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2016

NAME OF THE COMPANY: Edem Park Hotels Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act 2013.

S.NO. N	AME DESIGNATION	REPRESENTATION	SIGNATURE
2. M. V 3. M. V 4. Ms.	richdor Serkar, Sr. Adu. Friendor Gando, Sr. Adu. Hipul Gando, Adu. S.K. Giri, Adv.	for Retitioners	Lunkhan
1. MR. 2. MR. 3. MR. 4. Ms.	Shelly Khonno, Adv. J PV KAPUR, SR. ADV PAWAN SHARMA, ADV SIDHARTH AGGARWAL, ADV DIVYA BHALLA, ADV ANUJ SHAH, ADV DIVYA KAPUR, ADV SIDHANT KAPUR, ADV	FOR RESPONDENTS	Duye Bhalle.

## Order

As the Paper Book with Member (T) is not available, hearing has to be deferred.

Accordingly, list on 09.08.2016 at 10.30 a.m.

(CHIEF JUSTICE M.M. KUMAR)

**PRESIDENT** 

(S.K. MOHAPATRA)

MEMBER (T)